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Title: Need to bring all the Central Schools in Mayurbhanj Parliamentary Constituency under the Jurisdiction of Bhubaneswar Regional Office in Odisha.

SHRI LAXMAN TUDU (MAYURBHANJ): Thank you, Chairman Sir. I represent the people of my Parliamentary Constituency Mayurbhanj in Odisha. There are three Central Schools in my Constituency.

Recently, the Kendriya Vidyalaya Sangathan under the Ministry of Human Resource Development has reconstructed the jurisdiction of its various Regional Offices, as a result of which, all the Central Schools in my Constituency have been put under the jurisdiction of Ranchi Regional Office in Jharkhand.

Sir, previously, all the Central Schools in my Constituency were under the Bhubaneswar Regional Office. You very well know that Bhubaneswar is the State Capital of Odisha which is well connected to my Constituency by various transportation means. The cultural and socio-economic background is also similar. On the other hand, Ranchi is not well connected to my Constituency and the culture and socio-economic background is also different. At the same time, the poor and backward people of my Constituency are not well acquainted with the geographical system of Ranchi.

Therefore, Sir, I request the hon. Minister for Human Resource Development, through you, to urgently take necessary steps to keep all the Central Schools in my Constituency under Bhubaneswar Regional Office, instead of Ranchi Regional Office.